

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.577  
TO BE ANSWERED ON 23.07.2015**

**NEW POWER TRANSMISSION LINES**

**577. SHRI P.R. SUNDARAM:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government have awarded projects for laying of new power transmission lines in various States in the country during the last three years and the current year;
- (b) if so, the details thereof along with the capacity addition during the above period, year-wise, including the cost incurred/likely to be incurred thereon;
- (c) whether it is a fact that some high voltage transmission lines are passing through farm/agriculture lands;
- (d) if so, the details thereof and the total area of farm/agriculture land through which these high voltage transmission lines are passing, State-wise; and
- (e) whether any compensation has been paid to the farmers/owners of such land and if so, the details thereof?

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY**

**( SHRI PIYUSH GOYAL )**

(a) & (b) : Yes, Madam. Special Purpose Vehicle (SPV) for a total 14 transmission schemes worth about Rs.18,000 crore have been handed over to the successful bidder by the Bid Process Coordinators [REC Transmission Projects Company Limited (RECTPCL) and PFC Consulting Limited (PFCCL)] for implementation through tariff based competitive bidding (TBCB) during the last three financial years i.e. 2012-13 to 2014-15 and the current financial year i.e. 2015-16 (upto June, 2015). Year-wise details of the schemes, estimated cost, etc. during the above period are at Annex-I. Similarly, Inter-State transmission projects worth about Rs.53,880 crore have been approved by Power Grid Corporation of India Limited (PGCIL) during the last three

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**financial years (viz., FY 2012-13, FY 2013-14 and FY 2014-15) and the current financial year 2015-16 till June 30, 2015 for laying of new power transmission lines in various States in the country. These projects have been commissioned/are under various stages of implementation. Year-wise details of the transmission capacity addition done by PGCIL during the above period are at Annex-II.**

**(c) & (d) : The high voltage transmission lines are built in all types of terrain including farm / agricultural land. As per the existing provisions of law, land below transmission tower is not required to be acquired and the land owner enjoys the full rights of the land and is allowed to continue cultivation post construction period. Thus, no information is available in respect of the area of the farm / agriculture land through which these high voltage transmission lines are passing with the Government of India.**

**(e) : The compensation for the crop and tree damages, if any, while casting foundation / installing tower and strigining, is paid to the farmers in line with the provisions of the Electricity Act, 2003 and Indian Telegraph Act, 1885 as per well established procedures.**

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**ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 577 TO BE ANSWERED IN THE LOK SABHA ON 23.07.2015.**

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**Details of Transmission Projects under TBCB handed over to successful bidder by the REC Transmission Projects Company Limited (REC TPCL), Bid Process Coordinator, during last three years and the current year**

<b>Sl. No.</b>	<b>Name of the Project</b>	<b>Estimated Cost (in Rs. Crores)</b>	<b>Date of SPV Transfer</b>
1	Transmission System associated with Gadarwara STPS (2x800 MW) of NTPC (Part- A)	4070	24.04.2015
2	Transmission System associated with Gadarwara STPS (2x800 MW) of NTPC (Part- B)	3684	24.04.2015
3	Transmission System Strengthening associated with Vindhyachal- V	2845	26.02.2015
4	Northern Region System Strengthening Scheme, NRSS-XXIX	2621	04.08.2014
5	Northern Region System Strengthening Scheme, NRSS-XXXI (Part-A)	225	12.05.2014
6	Northern Region System Strengthening Scheme, NRSS-XXXI (Part-B)	370	12.05.2014
7	ATS of Unchahar TPS	70	24.03.2014
8	Transmission System required for evacuation of power from Kudgi TPS (3 x 800 MW in Phase-I) of NTPC Limited.	1240	30.08.2013
9	System Strengthening in Southern Region for import of power from Eastern Region.	1180	30.08.2013

**List of Transmission projects awarded by PFC Consulting Limited, Bid Process Coordinator, through TBCB during the last three years and the current year**

<b>Sl. No.</b>	<b>Name of scheme</b>	<b>Estimated Cost (Rs. in crore)</b>	<b>Date of transfer of SPV to the selected developer</b>
1	Transmission System for Patran 400 kV S/S	200	13-Nov-13
2	Eastern Region System Strengthening Scheme - VII	370	09-Dec-13
3	Eastern Region System Strengthening Scheme - VI	540	10-Dec-13
4	Part ATS of RAPP U-7&8 In Rajasthan	310	12-Mar-14
5	Transmission System associated with DGEN TPS (1200 MW) of Torrent Power Ltd.	275	17.03.2015

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**ANNEX-II**

**ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 577 TO BE ANSWERED IN THE LOK SABHA ON 23.07.2015.**

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**Year-wise details of transmission capacity addition done by PGCIL**

<b>Year</b>	<b>Transmission lines (CKM)</b>	<b>Transformation capacity (MVA)</b>	<b>New Sub-stations (Nos.)</b>	<b>Capital Expenditure incurred (Rs. Crore)</b>
<b>2012-13</b>	<b>7,219</b>	<b>40,238</b>	<b>17</b>	<b>20,360</b>
<b>2013-14</b>	<b>6,604</b>	<b>41,160</b>	<b>17</b>	<b>23,158</b>
<b>2014-15</b>	<b>8,833</b>	<b>25,786</b>	<b>8</b>	<b>22,456</b>
<b>2015-16 (till June 30, 2015)</b>	<b>1,686</b>	<b>6,000</b>	<b>4</b>	<b>6,411</b>
<b>Total</b>	<b>24,342</b>	<b>1,13,184</b>	<b>46</b>	<b>72,385</b>

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